

- (ii) Greater emphasis on the development of small and medium towns with a view to increasing employment opportunities and providing urban infrastructure for absorbing surplus rural labour and to provide necessary linkages between the rural hinterland and urban areas.

Racket in fake Identity Cards of Colleges in Delhi

*135. SHRI CHATURANAN MISHRA:

SHRI N. E. BALARAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether Government's attention has been drawn to the alleged racket in making fake identity cards for Delhi University students providing unrestricted entry to anti-social elements to some colleges in Delhi University's South Campus; and

. b) if so, the details thereof and what remedial steps are being taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) Some news-papers carried a news-item on November 24, 1993 alleging that fake identity cards were providing unrestricted entry to anti-social elements to some colleges in Delhi University's South Campus. Immediately, the University reported the matter to the Social police. The University has taken action for safe custody and strict accounting of blank identity cards. It has also constituted a Preliminary Fact Finding Committee to look into all aspects of the matter.

The University has also taken further proctorial measures to stop entry of unwanted persons in the campus which include rigorous checks at the gates and other sensitive points of the campus; surprise checks during late evening and night hours and maintenance of alert security system in the adjoining colleges.

Welfare Plan for Destitute Children in Delhi

*136. SHRI RAJNI RANJAN SAHU:
SHRI SUSHIL KUMAR SAM-
BHAJIRAO SHINDE:

Will the Minister of WELFARE be pleased to state:

(a) whether a Welfare Plan for destitute children has been launched in the capital so as to provide protection and basic services to abandoned and destitute children of Delhi;

(b) if so, what are the details of the plan and the services to be provided thereunder;

(c) what steps have been taken in respect thereof;- and

(d) the estimated number of such children?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (d)

Welfare Plan for Destitute Children in Delhi

A City Task Force has been constituted by the Government of National Capital Territory of Delhi under the Chairmanship of Chief Secretary, to look after the welfare of street children in Delhi by establishing effective linkages with the existing infrastructural facilities. The Central Scheme for the Welfare of Street Children i.e. also being implemented in Delhi and under that scheme six voluntary organisations have been entrusted with the task of implementation of the aforesaid scheme. One more voluntary organisation is yet to be selected by the Government of National Capital Territory of Delhi. Under this scheme, the children will be provided (i) Non-formal education, (ii) health care, (iii) vocational training, (iv) nutrition, (v) shelter and (vi) recreation.

2. A number of other non-governmental organisations have also taken up one or more of the aforesaid components with their own resources or with the support of the UNICEF.

3. The Government of National Capital Territory of Delhi is running 14 Homes